

07  
21/5/24

OFFICE OF THE SUPERINTENDENT CENTRAL JAIL NO. 1  
TIHAR, NEW DELHI  
(AN ISO 9001: 2008 CERTIFIED JAIL)  
Telephone No 28520695, Extn. 2107, Fax No. 28520056  
Email: - scj1-tihar@nic.in



No.F.1/SCJ-1/AS (UT)/2024/ 5458 2682 DATED 20/05/2024

20 MAY 2024

To: The Hon'ble Court of,  
Sh. Sanjay Garg,  
Principle & District Sessions Judge (Hqs),  
Room No.301, Central,  
Tis Hazari Courts, Delhi.

SUB: INTIMATION REGARDING NON PRODUCTION OF THE INMATES DUE TO NON AVAILIBTY OF THE DAP FORCE /ESCORTING STAFF.

Hon'ble Sir,

With respectfully, it is submitted that this office received a wireless message Vide No.7116/CJ BRANCH (AC-IV) /NAV DAP NEWDELHI DT.19.05.2024, from the Deputy Commissioner of the police/ NAV DAP of New Delhi, wherein it is informed that " majority of the police personnel of the NAV DAP shall be deployed in Lok-Shabha Election 2024, arrangements. The staff of this Vahini could not be in a position to discharge, their regular court production duty in Delhi, during the period on 20<sup>th</sup> May 2024 (for briefing and area familiarization) and from 22<sup>nd</sup> May 2024 to 26<sup>th</sup> May 2024 and outside Delhi during the period from 20<sup>th</sup> May 2024 to 26<sup>th</sup> May 2024.

In view of the above, it is requested that either new dates may sought from the Concerned Hon'ble Courts in respect of those UTP who are required to be produced in the Hon'ble Courts of Delhi/NCR and other State on the above mentioned dates or may be produced through Video Conferencing".  
(Copy Enclosed)

In view of above submission this Hon'ble Court is humbly informed that this office is not able to produce the inmates before the concerned Hon'ble Courts on 20<sup>th</sup> May 2024 and from 22<sup>nd</sup> May 2024 to 26<sup>th</sup> May 2024.

Inconvenience caused to this Hon'ble Court is sincerely regretted.

Submitted for kind information and further necessary directions

Yours Faithfully,

20/5/24  
Superintendent  
Central Jail No-1,  
Tihar, New Delhi.  
New Delhi-110064

OTC/Genl./w

V.V.V

PD 283(W)  
21/05/2024

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

No. 16555-16630 /Genl.II/2024

Dated, Delhi the 20 MAY 2024

Copy forwarded for information and necessary action to:-

- All the Ld. Principal District & Sessions Judges, West/New Delhi/South West/South/South East/North/North West/East/North East & Shahdara District Delhi/New Delhi and office of the Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
- All the Hon'ble Courts dealing with the criminal matters of Central District, Tis Hazari Courts, Delhi.

RAVINDER BEDI

DISTRICT JUDGE (Comm. Court)/  
OFFICER IN-CHARGE, GENERAL BRANCH (C), THC, Delhi.

(Handwritten notes)  
Pr-D.S.J (Hqs)  
20/05/24



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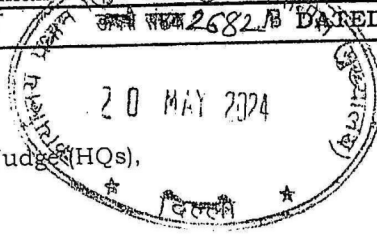
Email: [sgj@tihar@nic.in](mailto:sgj@tihar@nic.in)

No.F.1/SCJ-1/AS (UT)/2024/5455

2682 B DATED 20/05/2024

To,

The Hon'ble Court of,  
Sh. Sanjay Garg,  
Principle & District Sessions Judge (HQs),  
Room No.301, Central,  
Tis Hazari Courts, Delhi.



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Inconvenience caused to this Hon'ble Court is sincerely regretted.

Submitted for kind information and further necessary directions

Yours Faithfully,

  
Superintendent  
Central Jail No-1,  
Tihar, New Delhi.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 17555-17601/Circular/Genl./West/THC/2024

Dated 21/5/24

**CIRCULAR**

**Sub: Intimation regarding non production of the Inmates Due to non availability of the DAP Force/Escorting Staff.**

Forwarded copy of Endorsement Letter No. 16555-16630/Genl.II/2024 Dated 20.05.2024 along with the copy of Letter No. F.1/SCJ-1/AS(UT)/2024/5455 Dated 20.05.2024 Bearing Diary No. 2682 Dated 20.05.2024 & Letter No. F.1/SCJ-1/AS(UT)/2024/5458 Dated 20.05.2024 Bearing Diary No. 2683 Dated 20.05.2024 received, on the subject cited above, from Sh. Ravinder Bedi, District Judge (Commercial Court)/Officer Incharge, General Branch, Central District, Tis Hazari Courts, Delhi for the information and necessary action to:-

1. All the Hon'ble Courts dealing with Criminal Matters of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.

  
(Ajay Gupta)

District Judge (Commercial Court) – 05/  
Officer In-charge, General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.